SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 427/2022

BACHPAN BACHAO ANDOLAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 83391/2022 - EXEMPTION FROM FILING O.T.)

Date: 24-08-2022 These matters were called on for hearing today.

CORAM: HON'BLE MS. JUSTICE INDIRA BANERJEE

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. H.S. Phoolka, Sr. Adv.

Mr. Jagjit Singh Chhabra, Adv.

Ms. Prabhsahay Kaur, Adv.

Ms. Rachana Tyagi, Adv.

Ms. Bindita Chaturvedi, Adv.

Ms. Shashi, Adv.

Mr. Saksham Mahewhari, Adv.

Mr. Jagjit Singh Chhabra, AOR

For Respondent(s) Mr. Gaurav Agrawal, AOR

Ms. Vanshaja Shukla, AOR

Ms. Garima Prashad, AAG

Mr. Rohit K. Singh, Adv.

Mr. Pritam Bishwas, Adv.

Mr. Kislay Jha, Adv.

Ms. Aishwarya Bhati, ASG

Ms. Neela Kedar Gokhale, Adv.

Ms. Praveena Gautam, Adv.

Mr. Bhuvan Kapoor, Adv.

Ms. Shagun Thakur, Adv.

Ms. Poornima Singh, Adv.

Ms. Manisha Chava, Adv.

Mr. Saurav Singh, Adv.

Mr. A.K. Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All the State Governments/Union Territories are impleaded as

party-Respondents.

They may be served through their respective standing counsel.

List on 01.09.2022.

(GULSHAN KUMAR ARORA) AR-CUM-PS (MATHEW ABRAHAM)
COURT MASTER (NSH)